

- (iv) In order to develop security infrastructure along the International Borders, including North-Eastern States, the Government has sanctioned construction of fence, border roads, floodlights etc.

**Delayed promotion of BSF personnel**

†1793. SHRIMATI KANAK LATA SINGH:

SHRI VISHAMBHAR PRASAD NISHAD:

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether it is a fact that BSF Personnel are getting their promotions late in comparison to other para-military forces, which is affecting their morale; and
- (b) the comparative details of promotions in BSF *vis-a-vis* other paramilitary forces?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI KIREN RIJJU): (a) and (b) The organisational structure/set up of each of the Central Armed Police Forces (CAPFs) vary depending upon the tasks/duties assigned. BSF is one of the CAPFs who is mainly assigned the task of Border Guarding. Further, there are multiplicity of cadres within a CAPF which varies from one CAPF to another. Accrual of vacancies of each Force depends upon the number of posts at a particular level, promotional aspects at that level, ratio of retirement etc. Promotional avenues of various cadres within a Force also vary depending upon the strength of each cadre and number of posts at each level etc. Thus, the promotional aspects in all CAPFs cannot be the same.

However, prescribed length of qualifying service for the promotion to each higher post have been prescribed by DoP&T and the same has generally been incorporated in the Recruitment Rules to bring parity in the promotional aspects across the CAPFs.

**NCRB data on farmers' suicide**

1794. SHRI ARVIND KUMAR SINGH:

SHRI NEERAJ SHEKHAR:

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether as per the recent data released by National Crime Records Bureau (NCRB), farmers' suicide has dropped by 50 per cent in 2014 in comparison to 2013, if so, the State-wise details thereof;

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†Original notice of the question was received in Hindi.

(b) whether as per the profession-wise suicides, as it was counted earlier, farmers' suicide has risen in 2014 in comparison to 2013; and

(c) if so, the reasons, relevance and rationale of new data released by NCRB on farmers' suicide?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI HARIBHAI PARTHIBHAI CHAUDHARY): (a) to (c) The National Crime Records Bureau (NCRB), has started collecting data on farmers' suicides separately through revised proforma of 'Accidental Deaths and Suicides in India' from 2014. In earlier reports, data was being collected as 'Self-employed persons in agriculture', which has been further bifurcated into (i) Agricultural labourers and (ii) Agricultural farmers. Earlier the NCRB had not been bifurcating the causes of deaths of farmers and hence farmers suicide reported during 2014 could not be compared to 2013. This proforma revision is not confined to farmers' suicides but also to other suicides, accidental deaths, crimes classification etc.. Based upon the data requests made by various stakeholders viz. States/UTs Police and various Central Ministries including Ministry of Agriculture, farmers as a separate category under the 'Self-Employed Persons' were classified under the revised proforma.

**NIA pressurising Government counsels to go soft  
on Hindu terrorists**

1795. SHRI ARVIND KUMAR SINGH:

SHRI NEERAJ SHEKHAR:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether National Investigation Agency (NIA) has pressurized Government counsels to go soft in cases of terror wherein Hindu terrorists are accused;

(b) if so, the details thereof and the reasons for the same; and

(c) whether Government has initiated inquiry into the matter, if so, the details thereof and if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI HARIBHAI PARTHIBHAI CHAUDHARY): (a) No, Sir.

(b) and (c) Do not arise.